

THE  
PARLIAMENTARY DEBATES  
(Part I—Questions and Answers)  
OFFICIAL REPORT

1453

HOUSE OF THE PEOPLE

Friday, 27th March, 1953.

The House met at Two of the Clock.  
[MR. DEPUTY-SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

ACCOMMODATION TO DISPLACED PERSONS

\*1023. **Sardar Hukam Singh:** Will the Minister of Rehabilitation be pleased to state:

(a) whether accommodation has been provided in Delhi State to all displaced persons in houses—Evacuee houses or new constructions—or whether there is still a number residing on the *patris* and pavements in the streets; and

(b) if there are still some on the streets when it is proposed to provide accommodation to these persons also?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) and (b). According to the survey made by the Delhi State Government in June, 1952, there were 21,614 displaced families in Delhi residing on pavements, Government lands and Dharamshallas etc. Out of these, 6,809 families had been provided with alternative accommodation upto 1st March 1953, and accommodation was available for allotment for another 1,167 families on the above date. It is hoped that all the eligible squatters will be provided with accommodation by the end of 1953-54.

**Sardar Hukam Singh:** Has Government fixed a certain particular date after which arrivals in Delhi of displaced persons should not be considered as entitled to rehabilitation in Delhi?

**Shri A. P. Jain:** That is exactly so.

**Sardar Hukam Singh:** May I know what is that date?

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**Shri A. P. Jain:** 15th August 1950.

**Sardar Hukam Singh:** Does this mean that displaced persons who have come later, are not at all entitled to rehabilitation?

**Shri A. P. Jain:** They can fend for themselves.

**Shri Bansal:** Is it a fact that besides evacuees there are a large number of other persons including Government servants who do not have any residential accommodation in Delhi?

**Shri A. P. Jain:** Presumably that is so, but that does not concern me.

**Shri Punnoose:** The hon. Minister stated that a certain date was fixed after which if persons arrived in Delhi, they would not be considered fit for rehabilitation. May I know when was the date announced?

**Shri A. P. Jain:** The date was announced by Mr. Gadgil. I believe, in the beginning of 1951, and the announcement was that those who squatted on the 15th of August 1950 would be entitled to alternative accommodation and those who squatted between the 15th August 1950 and 5th January 1951 would be given some *ad hoc* assistance.

बाबू रामनारायण सिंह : कितने इव कुई हाउसेज अबतक खाली पड़े हैं और उन खाली मकानात में यह निर्वासित भाई क्यो नही रखे जाते ?

श्री ए० पी० जैन : ऐसे इव कुई हाउसेज खाली नहीं पड़े हुए हैं, कोई १०, २०, २५, या ३० खाली हों, तो हों, इस से ज्यादा नहीं है ।

बाबू रामनारायण सिंह : ऐसे मकानों की कोई गिनती नहीं है ?

श्री ए० पी० जैन : गिनती बतला तो दी, तीस, पैंतीस ।

**Sardar Hukam Singh:** May I know whether there are any evacuee houses which are occupied by 'locals' and not by displaced persons in Delhi?

**Shri A. P. Jain:** Yes. There are some evacuee houses which are occupied by 'locals' and by 'locals' I mean those who have been living there before the 15th of August, and they continue to live there.

DISPLACED PERSONS LIVING IN TENTS OR BARRACKS

**\*1024. Sardar Hukam Singh:** (a) Will the Minister of Rehabilitation be pleased to state whether there are some displaced persons in Delhi State who are living in tents or barracks which have outlived their normal life?

(b) If so, what is their number and when do Government hope to provide them with suitable accommodation?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) and (b). About one thousand families are living in old barracks in Kingsway, Delhi. These barracks are being demolished and the occupants are being given alternative accommodation. It is hoped that all these persons will be provided with accommodation by March, 1954.

**Sardar Hukam Singh:** May I know whether these barracks are there only in the Kingsway Camp or are there any other localities where displaced persons are living in old barracks?

**Shri A. P. Jain:** Nowhere else.

CAMPS FOR INTERNEES

**\*1025. Sardar Hukam Singh:** (a) will the Minister of Home Affairs be pleased to state whether the camps constructed or acquired during the World War II for internees of other countries have been disposed of finally?

(b) If not, is any expenditure still being incurred on them by way of rent or maintenance?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) Of the two interment camps set up, one, namely at Dehra Dun, was disposed of soon after the internees had been repatriated in 1946. The buildings which originally belonged to the Defence Ministry were made over to them; while the rest were placed at the disposal of the Rehabilitation Ministry for rehabilitating displaced persons. The second camp which is at Deoli was, till May 1950, being used to

house certain displaced persons from Sind. Steps are now being taken to dispose of this camp as early as possible.

(b) An expenditure of about Rs. 15,187 on the Watch and Ward staff, minor repairs, protection of buildings, rental charges for the land etc., was incurred during the year 1952-53 on the Deoli Camp.

**Sardar Hukam Singh:** May I know whether any provision has been made for giving alternate accommodation to displaced persons who were living here?

**Shri Datar:** Yes.

**Shri M. L. Dwivedi:** What has happened to the camp which was situated near Satna in Vindhya Pradesh?

**Shri Datar:** I should like to have notice. This question relates to two camps.

**Shri Gidwani:** To what use is the Deoli Camp put now, on which money has been spent?

**Shri Datar:** The Deoli Camp is not in a position for occupation. So it is going to be demolished.

CADETS

**\*1026. Dr. Ram Subhag Singh:** (a) Will the Minister of Defence be pleased to state whether it is a fact that the Government of India have recently invited the Commonwealth Governments to send cadets to India as a reciprocal goodwill gesture?

(b) If so, how many of the Commonwealth Governments have responded to that invitation?

**The Deputy Minister of Defence (Shri Satish Chandra):** (a) Yes. Cadets from four Commonwealth countries were invited.

(b) Two.

**Dr. Ram Subhag Singh:** May I know the names of the countries from which the cadets have come?

**Shri Satish Chandra:** United Kingdom and Australia.

**Dr. Ram Subhag Singh:** When did they visit this country and how long did they stay?

**Shri Satish Chandra:** They stayed for about a month here. They came in the middle of January and left in February.